GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA STARRED QUESTION NO. * 201 (1st Position) TO BE ANSWERED ON 16-03-2017

Construction of Toilets

†*201. SHRI DEVENDRA SINGH BHOLE: SHRI BHAIRON PRASAD MISHRA:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the funds allocated for the construction of toilets under the Swachh Bharat Mission-Gramin (SBM-G) across the country during each of the last three years and the current year, State/UT-wise including Uttar Pradesh;
- (b) the number of households benefited under the said scheme during each of the last three years and the current year, State/UT-wise; and
- (c) whether the Government has taken/proposes to take steps to accelerate the campaign of construction of toilets under (SBM-G) and if so, the details thereof?

ANSWER

MINISTER OF DRINKING WATER AND SANITATION (SHRI NARENDRA SINGH TOMAR)

(a) to (c) A Statement is laid on the table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. *201 for 16.03.2017

- (a) Since Swachh Bharat Mission (Gramin) is demand driven scheme, hence State/UT-wise funds are not allocated. However, State/UT-wise central share released under the Swachh Bharat Mission-Gramin (SBM-G) during each of the last three years and the current year is at Annexure-1.
- (b) State/UT-wise, the number of households provided incentive for construction of Individual household latrines(IHHLs) under SBM(G) during each of the last three years and the current year is at Annexure-2.
- (c) To accelerate the SBM(G), the following steps have been taken :-
 - Focus on behavior change: Community based collective behavior change has been mentioned as the preferred approach. Focus is also on creation of complete open defecation free (ODF) villages.
 - The programme provides flexibility to the States in the implementation. This is essential, given the vast socio-economic-cultural diversity of India.
 - There is a greater emphasis on capacity building, especially in community approaches and programme management. More than 530 Collectors from across the country have been trained. In order to provide exposure to officers at their entry level itself, a training module has been developed for LBSNAA, Mussoorie. The IAS and other Group A probationers are being given training for better implementation of SBM(G), including 'triggering' behavior change in communities.
 - The programme is being run as a *janandolan* with cooperation of all sections of the society including the NGOs, Corporates, youth etc. The Panchayats are being actively involved.
 - There is an emphasis on streamlining administrative and financial procedures, both to cut down on time, as well as to increase accountability.
 - Innovations in technology is being promoted at the National and State levels. There is a National Committee under Prof. R.A.Mashelkar that examines all new technologies from the point of view of safety and feasibility.
 - Sanitation is being prioritized amongst the overall development agenda. The Government has taken a decision to prioritise all Centrally Sponsored Schemes in ODF villages.
 - Monitoring and Evaluation has also been strengthened. The IMIS has data up to household level, with provision to capture geo-tagged photographs of toilets. A Swachhta App has been developed that provides online information on sanitation status up to household level.

Annexure-1

Statement referred in part (a) of the reply to Lok Sabha Starred Question No.201 due for reply on 16-03-2017

State/UT-wise, Central share released under SBM(G) during last 3 years and current year (Rs. in Crore)							
State/UT	2013-14	2014-15	2015-16	2016-17 (Upto 10-3- 2017)			
A & N ISLANDS	0.00	0.00	3.40	1.50			
ANDHRA PRADESH	145.24	116.10	234.17	285.53			
ARUNACHAL PRADESH	5.19	14.61	38.71	65.09			
ASSAM	41.81	185.78	474.27	240.00			
BIHAR	0.00	0.00	221.55	131.86			
CHHATTISGARH	0.00	28.12	144.72	584.46			
D & N HAVELI	0.00	0.00	0.00	0.00			
GOA	0.00	0.00	1.05	0.00			
GUJARAT	52.64	156.07	478.22	651.23			
HARYANA	131.18	5.93	32.76	68.79			
HIMACHAL PRADESH	30.50	130.17	4.37	117.30			
JAMMU & KASHMIR	39.57	103.08	4.05	59.51			
JHARKHAND	0.00	23.05	97.32	391.13			
KARNATAKA	65.95	312.54	450.77	419.56			
KERALA	43.01	33.97	8.50	196.28			
MADHYA PRADESH	660.39	0.00	374.33	984.85			
MAHARASHTRA	36.46	236.11	567.45	528.94			
MANIPUR	0.00	9.18	44.19	27.28			
MEGHALAYA	103.04	0.00	35.65	75.70			
MIZORAM	8.06	0.00	3.32	10.98			
NAGALAND	0.00	20.87	10.83	32.06			
ODISHA	0.00	65.84	571.50	732.17			
PUDUCHERRY	0.00	2.00	4.40	0.00			
PUNJAB	0.00	0.00	38.70	197.02			
RAJASTHAN	0.00	271.57	938.73	627.30			
SIKKIM	8.25	3.89	6.12	6.87			
TAMIL NADU	311.92	205.12	78.94	537.02			
TELANGANA	0.00	105.62	128.39	96.10			
TRIPURA	14.01	50.65	38.89	24.98			
UTTAR PRADESH	376.32	237.99	565.39	1012.35			
UTTARAKHAND	5.28	40.52	49.37	170.58			
WEST BENGAL	111.47	371.52	712.92	655.50			
	2190.28	2730.30	6362.96	8931.97			

Source: As per Integrated Management Information System (IMIS) Report

State/UT-wise number of households provided incentive for IHHLs under SBM(G) during last three years and current year as on 10.3.2017

S.N.	State/UT	2013-14	2014-15	2015-16	2016-17 (Upto 10.03.2017
1	A & N ISLANDS			0	939
2	ANDHRA PRADESH	133321	213864	354892	628882
3	ARUNACHAL PRADESH	14433	12902	19133	24846
4	ASSAM	125707	147991	465188	825313
5	BIHAR	112177	159626	408527	540373
6	CHHATTISGARH	55680	38814	347943	1118743
7	D & N HAVELI	0	0	0	0
8	GOA	0	0	5365	0
9	GUJARAT	123327	315855	852867	1359903
10	HARYANA	84779	105937	121547	66605
11	HIMACHAL PRADESH	11502	48764	59829	71578
12	JAMMU & KASHMIR	62085	7814	63422	55777
13	JHARKHAND	63022	97971	309221	676790
14	KARNATAKA	491276	776963	527446	634533
15	KERALA	40801	33985	11752	193312
16	MADHYA PRADESH	505999	476619	946160	1547033
17	MAHARASHTRA	562159	448639	840322	1386065
18	MANIPUR	47401	27860	47526	36891
19	MEGHALAYA	37322	41997	44127	38307
20	MIZORAM	3940	533	5500	2342
21	NAGALAND	20102	0	22617	1906
22	ODISHA	33021	130433	1325646	1060554
23	PUDUCHERRY	0	0	0	1977
24	PUNJAB	3922	9649	69770	95806
25	RAJASTHAN	211991	580092	1996323	2404930
26	SIKKIM	3423	3562	3707	0
27	TAMIL NADU	314936	364039	928260	581800
28	TELANGANA	180582	130722	240155	410290
29	TRIPURA	5765	24867	61142	37383
30	UTTAR PRADESH	639015	498387	675272	1429889
31	UTTARAKHAND	71078	56605	63947	332077
32	WEST BENGAL	565530	784218	1342268	1943118
	Total	4524296	5538708	12159874	17507962